

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 583 OF 2016 IN
DFR NO. 3034 OF 2016**

Dated: 19th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member**

In the matter of:

**Tamil Nadu Generation & Distribution Corporation Ltd. Appellant(s)
Vs
M/s. Ambika Cotton Milles Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Kumar Mihir for R.1

ORDER

**IA NO. 583 OF 2016
(Appl. for condonation of delay)**

Issue notice. Mr. Kumar Mihir takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 11.01.2017. Dasti, in addition, is permitted.

List the matter on **11.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt